

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No-217 IA 467 (AHM) 2022  
In  
CP(IB) 342 of 2020

**Order under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Steelco Gujarat Ltd

.....Applicant

.....Respondent

**Order delivered on ..07/06/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv.  
For the RP : Mr. Bhadrish Raju, Adv.

**ORDER**

**IA 467 of 2022**

Learned Counsel for the RP states that in compliance of the order dated 03.06.2022 they have e-filed the affidavit and seeks two days time to file physical copy.

List on 14.06.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**